

ITEM NO.802

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

WITH

Cr1.A. No. 976-977/2021 (II)

(FOR EXEMPTION FROM FILING O.T. ON IA 106284/2021 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 106285/2021 FOR INTERIM BAIL ON IA 18000/2022 FOR EXEMPTION FROM FILING O.T. ON IA 18001/2022)

Date : 15-02-2022 These appeals were called on by way of mentioning today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Devvrat, AOR (Mentioned by)
Ms. Swati Setia, Adv.
Ms. Neha Jaiswal, Adv.

For Respondent(s) Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List I.A. No. 18000 of 2022 in Criminal Appeal No. 976-977 of 2021 on 16.02.2022 as Item No.01.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)